

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**BUDGET SESSION**

**UNSTARRED**

**QUESTIONS AND ANSWERS**

*Friday, the 23<sup>rd</sup> March, 2012.*

**CHC and PHC Project**

**Shri SAYEEDULLAH NONGRUM**

**Shri ROWELL LYNGDOH**  
**(Deputy Chief Minister in-charge,**  
**Health & Family Welfare)**

2. Will the Minister in-charge, Health and Family Welfare be pleased to state :-

(a) Whether the Government is committed in completing the CHC in Bhaitbari and PHC in Kashiabari within this term?

(a) Yes, Sir.

(b) If so, the status of the project till date?

(b) (i) Bhaitbari CHC - 80%  
(ii) Kashiabari PHC - 70%

(c) The schedule date for its completion?

(c) Sir, by the next financial year.

(d) The reasons of the delay?

(d) Sir, due to the site condition which needs extra volume of works such as (i) earth work in excavation for foundation (ii) torsteel for columns, tie beams, beams slab (iii) shuttering for columns, tie beams, beams slabs (iv) cement concrete for columns, beams, tie beams slabs.

**Schemes for Farmers**

**Shri SAYEEDULLAH NONGRUM**

**Dr. MUKUL SANGMA**  
**(Chief Minister in-charge,**  
**Agriculture)**

3. Will the Minister in-charge,  
Agriculture be pleased to state :-

- (a) The various schemes available  
for farmers?
- (b) The criteria thereof to avail the  
same?
- (c) The amount earmarked for the  
farmers of West Garo Hills  
under these schemes?

(a), (b) & (c).  
Sir, a Statement is placed on the Table  
of the House.

**Criteria for Allotting University Status**

**Shri SAYEEDULLAH NONGRUM**

**Prof. R. C. LALOO**  
**(Minister in-charge, Education)**

4. Will the Minister in-charge,  
Education be pleased to state :-

- (a) The criteria for allotting  
University status to any  
Educational Group/Firm?
- (b) If so, what are the criteria?
- (c) Whether the Government has  
engaged any monitoring agency  
to check the functioning of the  
same?

(a), (b) & (c).  
Sir, a Statement is placed on the Table  
of the House.

**Domicile Certificate**

**Shri SAYEEDULLAH NONGRUM**

**Dr. MUKUL SANGMA  
(Chief Minister)**

5. Will the Chief Minister be pleased to state :-

- (a) Whether there is any bar for allotting DOMICILE CERTIFICATE to people having EPIC Cards, but not belonging to a particular Community of the State?
- (b) If so, kindly mention the required valid documents which will satisfy the criteria?

(a) & (b).

Domicile Certificate can be acquired in accordance with the provisions of section 7 to 18 of the Indian Succession Act, 1925. However, Permanent Residence Certificate is issued only for educational purposes. In respect of applicants/candidates wishing to join the army or recruitment to posts and services, a certificate is issued in the form of a letter to the Recruiting Officer concerned. The certificate is issued only to eligible candidates on the strength of satisfactory verification reports received from the verifying agencies. The Government instructions in the matter do not make any distinction in terms of caste, community or religion.